

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 274 of 2013

Dated : 7th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. Appellant(s)
Versus**

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s): Mr. Mr. Hasan Murtaza

ORDER

Admit. Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of the Commission. Notice be issued to the other Respondents returnable on 17.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents. ***Issue Public Notice.***

Post the matter on **17.12.2013.**

**(Rakesh Nath)
Technical Member
ts/vt**

**(Justice M. Karpaga Vinayagam)
Chairperson**